

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

NOTIFICATION

Roc.No.3247/So/2017

Dated:08.05.2019

Applications are invited by the High Court for the State of Telangana, from the eligible candidates who possess 3/5 Years Law Degree for the post of Law Clerks on contract basis for a period of one year, to assist the Hon'ble Judges of the High Court for the State of Telangana, as per the guidelines framed by the High Court Judicature at Hyderabad and which are notified in G.O.Ms.No.45, Law (LA, LA & J-Home Courts.B) Department, dated 15.06.2017 and which are also amended published in Telangana Gazette Nos.111, dated 07.08.2017 and 20, dated 01.02.2019.

The prescribed proforma of the application is placed in the official website of the High Court i.e., <http://hc.tap.nic.in> and the duly filled in applications should be sent to the Registrar General, High Court for the State of Telangana, along with copies of relevant documents in proof of age, category and educational qualifications, by registered post with acknowledgement due, superscribed on it as "Application for the post of Law Clerks" **on or before 15-06-2019 at 5.00 Pm.**

Applications received after the last date will not be considered and the Registry is not responsible for the postal delay, if any.


REGISTRAR GENERAL
8.5.19.

APPLICATION FORM

APPLICATION FOR THE POST OF LAW CLERK ON CONTRACT BASIS TO ASSIST THE HON'BLE JUDGES OF HIGH COURT FOR THE STATE OF TELANGANA .

To

The Registrar General,
High Court for the State of Telangana.

Latest passport
size photo duly
attested by a
Gazetted
Officer /
Principal of
Law College

1. Name :
(Full name in Capital Letters)
2. Father's Name :
3. Date of Birth & Age :
(proof to be enclosed)
4. Academic Qualifications :
(proof to be enclosed)
5. If the candidate is enrolled
as an Advocate in any Bar :
Council, the details thereof
6. Technical Qualifications if any :
7. Nationality :
8. Category (OC/OBC/SC/ST) :
9. Languages Known :
10. Permanent Address :
11. Address for Correspondence :
With contact number

Place:

Date:

Signature of the Candidate

VERIFICATION

The above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom.

Signature of the Candidate

INSTRUCTIONS

1. A Candidate must not have attained the age of 30 years as on 1st January/ 1st July, preceding the last date fixed for submission of applications.
2. He/She must be a citizen of India.
3. Candidate should have acquired either 3 Year or 5 Year Degree in Law from a recognized University.
4. The candidate should have passed the Degree in Law within 2 years immediately preceding the date of notification for selection of Law Clerks.
5. The candidate should not be pursuing any other course of study or pursuing any other profession or occupation, which may require them to be away from their place of work during the period of their engagement as Law Clerk.
6. Application shall be made in the form as prescribed, which can be downloaded from the High Court's website (www.hc.tap.nic.in) and it should be accompanied by copies of documents relied.
7. Filled in application to be reached in the High Court by registered post acknowledge due **on or before 15-06-2019 at 5.00 pm.**